

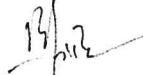
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.192/7/HDB/2017
NAME OF THE COMPANY	Amrit Jal Ventures Pvt Limited
NAME OF THE PETITIONER(S)	SEW Infrastructure Ltd
NAME OF THE RESPONDENT(S)	Amrit Jal Ventures Pvt Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. P.V. Amarnadhan Prasad	Counsel	9848028289	
K. Suresh Kumar	Counsel	9959357722	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandaray Ld. S. SRI RAM	Adv for Respondent	7032416377	

Heard Dr. P.V. Amarnadha Prasad along with Shri K. Suresh Kumar, Ld. Counsels for the Petitioner and Shri Nitish Bandaray, Ld. Counsel for Shri S. Sriram, Ld. Counsels for the Respondents.

Post the case on 12.02.2018.



Member (T)

Binnu



Member (J)